

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM**

IA (IBC) 1486/2022 in CP(IB) No.745/7/HDB/2019
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Punjab National Bank

...Financial Creditor

VS

Ind Baraath Thermal Power Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA 1486/2022

Ld. Proxy Counsel for the Petitioner and Ld. Counsel representing Respondent No.2 3 & 8 present. At request of the Ld. Counsel for the Petitioner, matter adjourned to 22.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)